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SHRr GODEY MURAHARI ; On the first day.

MR. CHAIRMAN: The Business Advisory Committee will decide it.

SHRI N. K. SHEJWALKAR: [want to make one suggestion, not regarding the schedule, but regarding the subject-matter of discussion. My only submission is that instead of the words 'use of money power. it should be 'use of money and power". That should be done.

MR. CHAIRMAN: You write to me about it and I will consider it.

श्री राजनारायणः आप की आज्ञा से कार्लिग अटेंगन के बाद यह होना चाहिए।

श्री सभापति : यह छोटे-छोटे आइटम हम खत्म कर लें पहले ।

श्री राजनारायण: तो कल डिप्टी चेयर-मैन साहद की उपस्थिति में 3 मंत्रियों के बारे में जो बात उठी थी

श्री सभापति : उसके बारे में सेपरेट सवाल क्यों किया जा रहा है। वह कल हो गया था।

SHRI A. G. KULKARNI (Maharashtra): Sir, are you going to allow me to raise that point which you permitted me to do after the Calling Attention Motion was over? Am I to take it that I may do il now?

 $MR.\ CHAIRMAN$: After these small things.

SHRI A. G. KULKARNI: The whole thing is over. You told me in your Chamber that as soon as the Calling Attention Motion is over, I can make a reference to the Industrial Licensing Policy matter. Sir, the Minister is here now. Am 1 to take it that I can raise it?

MR. CHAIRMAN: You know that special matters are mentioned after these miscellaneous matters are over, Calling Attention Motion, laying of papers and so on. Why should you alter the practice today?

SHRI A. G. KULKARNI : I thought that the Calling Attention business was over.

MR. CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. CERTIFIED ACCOUNTS (1968-69) OF THE INDIAN INSTITUTE OF TECHNOLOGY,

DELHI AND RELATED PAPERS

11. ANNUAL REPORT (1968-69) OF THE NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): Sir. j beg to lay on the Table-fa) A copy of the Certified Accounts of the Indian Institute ot' Technology. Delhi, for the year 1968-69, together with the Audit Report thereon, under subsection (4) of section 23 of the Institutes of Technology Act. 1961.

(b) A copy of the Annual Report of the National Institute of Foundry and Forge Technology. Ranchi, for the year 1968-69. [Placed in Library. *See* No. LT-3072/70 for fa) and (b).

ANNUAL REPORT AND ACCOUNTS (1968-69)OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE

SHRI BHARAT DARSHAN: Sir. I also beg to lay on the Table a copy of the Annual Report and Accounts of the Indian Institute of Science, Banjalore. for the year 1968-69. [Placed in Library. See No. LT-3072/70,]

I. EIGHTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE DURRA-1'UR PROJECTS LIMITED, CALCUTTA AND RELATED PAPERS

If. FoRTY-rtciiiTFi Annual Report and Accounts (1968-69) of the Singareni Collieries Company Limited and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND